

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3263
TO BE ANSWERED ON 16.12.2024**

**CENTRAL SECTOR SCHEME FOR REHABILITATION OF BONDED
LABOURERS-2021**

**3263. SHRI NARESH GANPAT MHASKE:
DR. SHRIKANT EKNATH SHINDE:
SMT. SHAMBHAVI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the measures that have been implemented by the Government to ensure effective execution of the Central Sector Scheme for Rehabilitation of Bonded Labourers-2021 during the last three years;**
- (b) the manner in which the performance of this revamped scheme been evaluated by the Government after post-implementation and key findings that have emerged;**
- (c) the details of the specific assistance provided by the Government to special categories of beneficiaries, including women, children, and persons with disabilities under the said scheme;**
- (d) the details of number of bonded labourers rehabilitated since the scheme's inception and the financial allocation made for their rehabilitation; and**
- (e) the details of the steps being taken by the Government to enhance awareness and collaboration among State Governments, NGOs, and other stakeholders in eradicating bonded labour in the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): Ministry of Labour and Employment is implementing a Central Sector Scheme for Rehabilitation of Bonded Labourer-2021 for identification and release of bonded labourer. It is a demand driven scheme where funds are re-imbursed to concerned States/UTs governments on receipt of proposal from them. The scheme provides inter-alia the following:

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- **immediate financial assistance amounting up to Rs. 30,000/- for each case of rehabilitation.**
- **rehabilitation assistance to the tune of Rs. 1.00 lakh (for adult men), Rs. 2.00 lakh (for special category labourers) and Rs. 3.00 lakh (bonded or forced labour involving extreme cases of deprivation or marginalization) to each rescued bonded labourers based on their category and level of exploitation.**
- **financial assistance of Rs. 4.50 lakh per district to the states for conducting survey once in every three years per sensitive district, Rs. 1.50 lakh for evaluatory studies (maximum of five evaluatory studies per year) and Rs. 10 lakhs per state per annum for awareness generation.**

The Institute of Human Development carried out third party evaluation of the Central Sector Scheme for Rehabilitation of Bonded Labour in FY 2020-21 to evaluate efficacy of the scheme. On the basis of suggestions/recommendation contained in the Evaluation Report, the scheme was revamped in January, 2022 and henceforth is known as Central Sector Scheme for Rehabilitation of Bonded Labourer-2021.

Since inception of the Scheme, a total 2,96,795 number of bonded labourers have been rehabilitated and Rs. 105.58 crores has been reimbursed towards their rehabilitation.
